

(2)

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: ESTABLISHMENT - HIGH COURT OF ANDHRA PRADESH – Sri A. Pavan Kumar, Principal Junior Civil Judge, Sattenapalli, directed to work in High Court of Andhra Pradesh – Relieved of his duties in High Court of Andhra Pradesh – **Orders – Issued.**


Read : High Court's Proceedings Order ROC.No.507/2020-Estt., dated 08-10-2020.

ORDER: ROC.No.507/2020-Estt., Dated 29 .12.2020

The Hon'ble the Chief Justice is pleased to pass the following order:-

Sri A. Pavan Kumar, Principal Junior Civil Judge, Sattenapalli, who is directed to work in High Court of Andhra Pradesh, is relieved from his duties in High Court of Andhra Pradesh in the afternoon of 31-12-2020.

Sri A. Pavan Kumar, Principal Junior Civil Judge, shall take charge of his post from the I Addl. Junior Civil Judge, Sattenapalli.


REGISTRAR GENERAL
09/12/2020

To

The Officers – concerned.

Copy to :

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble the Chief Justice)
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Principal District and Sessions Judge, Guntur.
6. The I Addl. Junior Civil Judge, Sattenapalli.